

ITEM NO.1501

COURT NO.7

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2986/2012

CONST. AMAR SINGH

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

[HEARD BY : HON. PAMIDIGHANTAM SRI NARASIMHA AND HON. ATUL S.
CHANDURKAR, JJ.].....

Date : 29-08-2025 This appeal was called on for pronouncement of
Judgment today.

For Appellant(s) : Mr. Raj Singh Rana, AOR
Mr. K .l.janjani, Adv.
Mr. Pankaj Kumar Singh, Adv.
Mr. Pawan Kumar Shukla, Adv.

For Respondent(s) : Ms. Aishwarya Bhati, A.S.G.
Ms. Shivika Mehra, Adv.
Ms. Shagun Thakur, Adv.
Ms. Astha Singh, Adv.
Mr. Arvind Kumar Sharma, AOR

1. Hon'ble Mr. Justice Atul S. Chandurkar pronounced the judgment
of the Bench comprising Hon'ble Mr. Justice Pamidighantam Sri
Narasimha and His Lordship.

2. The appeal stands dismissed in terms of the signed non-
reportable judgment.

3. Pending application(s), if any, shall stand disposed of.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
COURT MASTER (NSH)

(Signed Judgment is placed on the file)